

NOTICE

Please take notice that Hon'ble Mr. Justice Rajesh Kumar will sit in Division Bench along with Hon'ble Mr. Justice Pradeep Kumar Srivastava at 09.00 A.M. on 06.06.2023 in Court No.14 and take up the cases listed before Their Lordships.

Please take notice that Hon'ble Mr. Justice Rajesh Kumar will sit single after the above Division Bench on 06.06.2023 in Court No.14 and take up the cases listed before His Lordship.

Please take notice that Hon'ble Mr. Justice Pradeep Kumar Srivastava will sit single after the Division Bench comprising Hon'ble Mr. Justice Rajesh Kumar and Hon'ble Mr. Justice Pradeep Kumar Srivastava on 06.06.2023 in Court No.17 and take up the cases listed before His Lordship.

By Order,

Sd/-

Dated the 5th June, 2023
High Court of Jharkhand, Ranchi

(Debasis Mohapatra)
Joint Registrar (L&C)



VACATION BENCH CAUSELIST For Tuesday The 6th June 2023

COURT NO. 14

DIVISION BENCH (BENCH ID-24926)

AT 9:00 AM

HON'BLE MR. JUSTICE RAJESH KUMAR

HON'BLE MR. JUSTICE PRADEEP KUMAR SRIVASTAVA

Orders(with defect)

1	Cr.A(DB)/868/2023 Fixed vide slip	NAINA KUMARI ALIAS NAINA DEVI vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	ABHAY KR TIWARI
	IA NO, 5067/2023 (For LIMITATION) NATIONAL INVESTIGATION AGENCY ACT			
2	W.P(C)/3020/2023 fixed vide slip.	K K BUILDERS PVT LTD THROUGH ITS DIRECTOR KUMUD RANJAN PATHAK vs THE STATE OF JHARKHAND THROUGH THE CHIEF SECRETARY	RAKESH RANJAN CHANDAN TIWARI ABHINAY KUMAR	SACHIN KUMAR
	IA NO, 4979/2023 (For EARLY HEARING), 5031/2023 (For Stay Of Proceedings) TENDER MATTER			

VACATION BENCH CAUSELIST For Tuesday The 6th June 2023

COURT NO. 14

SINGLE BENCH (BENCH ID-24733)

AFTER THE DIVISION BENCH

HON'BLE MR. JUSTICE RAJESH KUMAR

Orders (Withdrawal of Cases)

1 B.A./1118/2023 SOURAV KUMAR ALIAS SOURAV RITESH KUMAR FAHAD ALLAM
Fixed vide slip YADAV ALIAS SAHIL ALIAS GOLU
vs
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

Fresh Filing (Admission)

2 Cr.M.P./1722/2023 DHARMENDRA KUMAR MANOJ KUMAR RAM PRIYA SHRESTHA
Fixed vide Bench Slip **vs** PRAKASH KUMAR
THE STATE OF JHARKHAND
QUASHING OF ORDER

3 B.A./3761/2023 SHIV SHANKAR PARAHIYA ALIAS SHEO KUMAR SINGH PANKAJ KUMAR
Tied up Fixed v/s SUDHIR PARAHIYA ALIAS SITA RAM
vs
THE STATE OF JHARKHAND
MINES AND MINERALS CONCESSION RULES 1960

4 B.A./3960/2023 MD AFTAB ARCHANA KUMARI SINGH BHOLA NATH OJHA
tied-up (fixed v/s) **vs**
THE STATE OF JHARKHAND

IA NO, 4984/2023 (For EARLY HEARING)

5 B.A./4430/2023 BRAHMANAND MANDAL S P ROY PRABHU DAYAL AGRAWAL
fixed vide slip **vs** PURNENDU SHARAN
THE STATE OF JHARKHAND RANJIT KUMAR
ARMS ACT,1959

6 B.A./4521/2023 JITENDRA KUJUR ALTAMASH KHAN BISHAMBHAR SHASTRI
fixed vide slip **vs**
THE STATE OF JHARKHAND
PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT

7 B.A./4563/2023 MANISH KUMAR RAHUL RANJAN VINEET KUMAR VASHISTHA
vs
THE STATE OF JHARKHAND
CYBER CRIME

8 B.A./4793/2023 RAJ MAJUMDAR ROHAN MAZUMDAR PRIYA SHRESTHA
vs JASVINDAR MAZUMDAR
THE STATE OF JHARKHAND ANUSHKA SHARMA
NISHANT KUMAR ROY
ARMS ACT,1959

9 B.A./4809/2023 RANJAN KUMAR DAS ALIAS RAMU DAS ANIL KUMAR GANJHU SUNIL KUMAR DUBEY
vs
THE STATE OF JHARKHAND

10 B.A./4906/2023 LALIT ORAON RAHUL PANDEY SANTOSH KUMAR SHUKLA
vs
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

11 B.A./4917/2023 HASIM ANSARI RAHUL PANDEY SANAT KUMAR JHA
vs
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

12 B.A./4921/2023 PARMESHWAR DAS SOURABH KUMAR DAS BISHAMBHAR SHASTRI
vs ABHISHEK KUMAR
THE STATE OF JHARKHAND

13 B.A./4944/2023 MANAK KARMALI SOURABH KUMAR DAS JITENDRA PANDEY
vs ABHISHEK KUMAR
THE STATE OF JHARKHAND
INDIAN PENAL CODE, 1860

14	B.A./4961/2023 INDIAN PENAL CODE, 1860	ASHUTOSH DIXIT vs THE STATE OF JHARKHAND	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	SATISH PRASAD
15	B.A./4962/2023 INDIAN PENAL CODE, 1860	MINTU DUTTA vs THE STATE OF JHARKHAND	RAMESH KUMAR	RAJNEESH VARDHAN
16	B.A./4972/2023 PROTECTION OF CHILDREN FROM SEXUAL OFFENCES ACT	AMAN RAYEEN ALIAS AMAN ANSARI vs THE STATE OF JHARKHAND	Md Ayub Ansari	NAWIN KR SINGH
17	B.A./4994/2023 INDIAN PENAL CODE, 1860	AVICHAL AMAN vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	TARUN KUMAR
18	B.A./4996/2023 STATE EXCISE ACT	ANUJ THAKUR ALIAS ANUJ KUMAR THAKUR vs THE STATE OF JHARKHAND	VANI KUMARI	RAJNEESH VARDHAN
19	B.A./4997/2023 NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	DEVKI GANJHU vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY RAJESH KR SINGH HADISH ANSARI	NEHALA SHARMIN
20	B.A./5005/2023 NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	RAJESH JARIA vs THE STATE OF JHARKHAND	KRIPA SHANKAR NANDA	VANDANA BHARTI
21	B.A./5012/2023 Tied up ARMS ACT,1959	KARAMPAL ORAON ALIAS DHELA vs THE STATE OF JHARKHAND	RITESH KUMAR	NAWIN KR SINGH
22	B.A./5031/2023 NARCOTICS DRUGS & PSYCHOTROPIC SUBSTANCES ACT 1985	RAJEEV KUMAR SINGH vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY RAJESH KR SINGH HADISH ANSARI	RAVI PRAKASH
23	B.A./5041/2023 INDIAN PENAL CODE, 1860	MOHAN GANJHU vs THE STATE OF JHARKHAND	ABHAY KR CHATURVEDY CHANDAN KUMAR RAJESH KR SINGH HADISH ANSARI	FAHAD ALLAM
24	B.A./5063/2023 INDIAN PENAL CODE, 1860	CHANDAN MAHTHA vs THE STATE OF JHARKHAND	SUDHANSU KUMAR DEO	VINEET KUMAR VASHISTHA
25	B.A./5065/2023 INDIAN PENAL CODE, 1860	SANDEEP GOPE vs THE STATE OF JHARKHAND	RAJESH KUMAR	SNEHLIKA BHAGAT
26	B.A./5069/2023 ARMS ACT,1959	BARKAT HUSSAIN vs THE STATE OF JHARKHAND	PANKAJ SRIVASTAVA HARIPRIYA KUMARI VINOD KUMAR	RAJNEESH VARDHAN
27	B.A./5070/2023 Tied up ARMS ACT,1959	MOHAMMAD SHADAB ALIAS MD SHADAB ALIAS SADAB ALIAS SHADAB SAHEBI vs THE STATE OF JHARKHAND	VIKAS KUMAR JASVINDAR MAZUMDAR ANUSHKA SHARMA NISHANT KUMAR ROY	MANOJ KR MISHRA
28	B.A./5072/2023 INDIAN PENAL CODE, 1860	SANJAY CHIK BARAIK vs THE STATE OF JHARKHAND	SHASHANK SHEKHAR	MOHUA PALIT

Admission

29	Cr.A(SJ)/326/2023 Vide B/S.	JAGATBHOY MANJHI ALIAS JOTHU MANJHI vs THE STATE OF JHARKHAND	GAURAV PRIYANKA JAISWAL	NAVEEN KR GAUNJHU
IA NO, 4967/2023 (For Bail) ARMS ACT,1959				
30	Cr.A(SJ)/330/2023 Vide B/S	PUSHPA DEVI vs THE STATE OF JHARKHAND	KRISHNA PRAJAPATI ABHAY KR MISHRA	RAKESH RANJAN
SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989				
Orders				
31	B.A./12631/2022	SUSHIL KUMAR DUBEY vs THE STATE OF JHARKHAND	SIDHARTHA ROY SANDHYA SAHAY	JAZEB IQBAL KUSHAL KUMAR ANUSHKA SHARMA SANTOSH KUMAR TIWARI APRAJITA BHARDWAJ JASVINDAR MAZUMDAR VIKRAM SINGH TEJASWITA SAFALTA VIKAS KUMAR TANYA SINGH CHANCHAL JAIN
DOWRY PROHIBITION ACT, 1961				
32	B.A./4752/2023 fixed v/o	ASHIT KUMAR GUPTA ALIAS ASHIT GUPTA ALIAS AASHIT KUMAR GUPTA vs THE STATE OF JHARKHAND	PREETAM MANDAL SAURAV KUMAR AMIT KUMAR DAS	VINEET KUMAR VASHISTHA SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE
NEGOTIABLE INSTRUMENTS ACT, 1881				
33	B.A./4992/2023	ARJUN YADAV ALIAS BILTA vs THE STATE OF JHARKHAND	VIKASH KUMAR PANKAJ KUMAR	SHAILESH KR SINHA
SCHEDULED CASTS AND SCHEDULED TRIBES (PREVEN.OF ATROCITIES)ACT,1989				
Orders(with defect)				
34	B.A./4692/2023 Fixed v/s	MUKESH KUMAR RAI vs THE STATE OF JHARKHAND	JITENDRA NATH UPADHYAY	SANTOSH KUMAR SHUKLA
DOWRY PROHIBITION ACT, 1961				

VACATION BENCH CAUSELIST For Tuesday The 6th June 2023

COURT NO. 14

SINGLE BENCH (BENCH ID-24762)

AFTER THE ABOVE

HON'BLE MR. JUSTICE RAJESH KUMAR

Fresh Filing (Admission)

1	A.B.A./4437/2023	MD MASKUR ALIAS MASKUR vs THE STATE OF JHARKHAND	SUDHANSHU SHEKHAR CHOUDHARY AMAN SHEKHAR	AMRITA KUMARI
	INDIAN PENAL CODE, 1860			
2	A.B.A./4603/2023	PRAKASH KUMAR SAW vs THE STATE OF JHARKHAND	SANTOSH KUMAR	VIJAY KUMAR SINHA
	INDIAN PENAL CODE, 1860			
3	A.B.A./4604/2023	DEVIKA TANDIYA vs THE STATE OF JHARKHAND	NAVIN KR SINGH MD. SAJID YUNUS	BHOLA NATH OJHA
	JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017			
4	A.B.A./4619/2023	GYAN SINGH vs THE STATE OF JHARKHAND	MANOJ KR CHOUBEY PRADEEP KR.CHOUBEY	SUSHMA AIND
	INDIAN PENAL CODE, 1860			
5	A.B.A./4620/2023	PURNA ABHILASH SAHA ALIAS PURNAABILASH SAHA vs THE STATE OF JHARKHAND	MD.YASIR ARAFAT	JITENDRA PANDEY
	INDIAN PENAL CODE, 1860			
6	A.B.A./4627/2023	NIRMAL CHANDRA RAI vs THE STATE OF JHARKHAND	RAKESH KUMAR AJAY KUMAR JHA	PRAFUL JOJO
	INDIAN PENAL CODE, 1860			
7	A.B.A./4630/2023	DINESH PRASAD vs THE STATE OF JHARKHAND	NIRAJ KUMAR MISHRA SAPNA KUMARI REEPAK KUMAR SINGH	VISHWANATH ROY
	INDIAN PENAL CODE, 1860			
8	A.B.A./4642/2023	AMOD KUMAR CHOUDHARY vs THE STATE OF JHARKHAND	ONKAR NATH TEWARY	SHASHI KUMAR VERMA
	INDIAN PENAL CODE, 1860			
9	A.B.A./4700/2023	YASHWANT KUMAR MAHATO vs THE STATE OF JHARKHAND	RAM CHANDRA PRASAD SAH CHANDRA G. A. BARDHAN	RAKESH RANJAN
	INDIAN PENAL CODE, 1860			
10	A.B.A./4721/2023	MANIR MIAN ALIAS MANIR ALAM vs THE STATE OF JHARKHAND	ASHIM KR SAHANI AJIT KUMAR SANKET KUMAR	PRABIR KUMAR CHATTERJEE alias PRABIR CHATTERJEE
	JHARKHAND BOVINE PROHIBITION OF SLAUGHTER ACT, 2005			
11	A.B.A./4734/2023 vide slip	SHEKH KARIM vs THE STATE OF JHARKHAND	SANTOSH KUMAR	BISHAMBHAR SHASTRI
	INDIAN PENAL CODE, 1860			
12	A.B.A./4740/2023	DHARMENDRA KUMAR vs THE STATE OF JHARKHAND	ADITYA KUMAR SHARDA KUMARI	NAVEEN KR GAUNJHU
	ARMS ACT,1959			
13	A.B.A./4762/2023	PANKAJ SINGH ALIAS PANKAJ KUMAR SINGH vs THE STATE OF JHARKHAND	RAMESH KUMAR	SHIV SHANKAR KUMAR
	MINES AND MINERALS CONCESSION RULES 1960			
14	A.B.A./4769/2023	MOHAMMAD FIROZ KHAN ALIAS FIROZ KHAN ALIAS MD FIROZ KHAN vs THE STATE OF JHARKHAND	ROHIT RANJAN SINHA AKCHANSH KISHORE	PRAFUL JOJO
	INDIAN PENAL CODE, 1860			

15	A.B.A./4797/2023	VIJAY PRASAD vs THE STATE OF JHARKHAND ESSENTIAL COMMODITIES ACT, 1955	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	RAJENDRA RAM RAVI DAS
16	A.B.A./4798/2023	BHIM YADAV vs THE STATE OF JHARKHAND TRADE MARKS ACT, 1940	ASHOK KUMAR SINGH DEEPAK KUMAR	BHOLA NATH OJHA
17	A.B.A./4799/2023	CHAMPAI MARDI vs THE STATE OF JHARKHAND JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	ANIL KUMAR GANJHU	NEHALA SHARMIN
18	A.B.A./4803/2023	BINDU DEVI vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	RAKESH KUMAR	BISHAMBHAR SHASTRI
19	A.B.A./4804/2023	MD JASIMUDDIN vs THE STATE OF JHARKHAND DOWRY PROHIBITION ACT, 1961	RANJAN KUMAR	ACHINTO SEN
20	A.B.A./4806/2023	KRISHNA YADAV vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	MOHUA PALIT
21	A.B.A./4819/2023	SHAILENDRA KUMAR VERMA vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SHEKHAR SINHA	PRIYA SHRESTHA
22	A.B.A./4821/2023	RAJNISH KUMAR SINGH vs THE STATE OF JHARKHAND DOMESTIC VIOLENCE ACT	ROHIT RANJAN SINHA AKCHANS KISHORE	SARDHU MAHTO
23	A.B.A./4823/2023	ASHOK KUMAR BAURI vs THE STATE OF JHARKHAND DOWRY PROHIBITION ACT, 1961	SANDIP KR. BURNWAL SIDHARTH SUDHANSHU	SANAT KUMAR JHA
24	A.B.A./4828/2023	KAMLESH KUMAR PATEL ALIAS KAMLESH PATEL vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SHEO KUMAR SINGH RAJ NANDAN CHATTERJEE	NAVEEN KR GAUNJHU
25	A.B.A./4838/2023	BITLI BIBI ALIAS JAIBUN BIBI vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	AMIT KUMAR SINHA	SNEHLIKA BHAGAT
26	A.B.A./4863/2023	MD INTEKHAB ALAM ALIAS PRINCE KHAN vs THE STATE OF JHARKHAND JHARKHAND MINERALS(PREVENTION OF ILLEGAL MINING,TRANSPORTATION AND STORAGE)RULES 2017	SANDIP KR. BURNWAL SIDHARTH SUDHANSHU	BHOLA NATH OJHA
27	A.B.A./4872/2023	PRADEEP KUMAR vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	SANJAY KUMAR SANJEEV KUMAR SINGH	SANJAY KUMAR SRIVASTAVA
28	A.B.A./4874/2023	NEM CHAND RAJWAR vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	BAIBHAW GAHLAUT RAJIV RANJAN	PRAFUL JOJO
29	A.B.A./4891/2023	NAYUM ANSARI ALIAS NAUAM ANSARI vs THE STATE OF JHARKHAND INDIAN PENAL CODE, 1860	AYUSH KUMAR VERMA SHRESTHA PRIYA JHA SONAL SODHANI ALKA KUMARI	SARDHU MAHTO
30	A.B.A./4912/2023	JASWANT SAW vs THE STATE OF JHARKHAND DOWRY PROHIBITION ACT, 1961	LALIT YADAV MANISH YADAV	RAKESH RANJAN

31	A.B.A./4916/2023 INDIAN PENAL CODE, 1860	MD SHAHID KHAN vs THE STATE OF JHARKHAND	SUMIT PRAKASH	BISHAMBHAR SHASTRI
Admission				
32	A.B.A./2558/2023 INDIAN PENAL CODE, 1860	MAZID ALAM ALIAS MD MAZID ALAM vs THE STATE OF JHARKHAND	ARCHANA KUMARI SINGH OM PRAKASH PRASAD SUNITA KUMARI	ANUP PAWAN TOPNO VIKESH KUMAR GAUTAM KUMAR PANDEY ASHIM KR SAHANI
wt33	A.B.A./3196/2022 DOWRY PROHIBITION ACT, 1961	MD MANSUR ALAM vs THE STATE OF JHARKHAND	AMIT KUMAR CHOUBEY ABHAY KR CHATURVEDY KUMAR NISHANT SOURAV KUMAR RAJESH KR SINGH ARCHANA KUMARI SINGH HADISH ANSARI	SANTOSH KUMAR SHUKLA VIKAS KUMAR
34	A.B.A./4623/2023 fix vide order MINES AND MINERALS (REGULATION AND DEVELOPMENT)ACT 1957	ASHOK REWANI vs THE STATE OF JHARKHAND	NISHANT KUMAR ROY JASVINDAR MAZUMDAR ROHAN MAZUMDAR	ABHAY KR TIWARI
Orders				
35	A.B.A./3578/2023 fix v/s IA NO, 4983/2023 (For EARLY HEARING) ARMS ACT,1959	RAMAKANT SINGH vs THE STATE OF JHARKHAND	DEEPAK KR PRASAD ARCHANA KUMARI SINGH	RAJNEESH VARDHAN
36	A.B.A./4403/2023 fix v/s IA NO, 5056/2023 (For Early Hearing) INDIAN PENAL CODE, 1860	NIRMAL PRATAP DEO vs THE STATE OF JHARKHAND	RAJ VARDHAN ARCHANA KUMARI SINGH	PANKAJ KR MISHRA SURAJ SINGH SUNIL SINGH
37	A.B.A./4440/2023 INDIAN PENAL CODE, 1860	SUNITA DEVI ALIAS SUNITA YADAV vs THE STATE OF JHARKHAND	ANIL KUMAR GANJHU PRIYANKA KUMARI	SANAT KUMAR JHA
Orders(with defect)				
38	A.B.A./4621/2023 fix vide slip INDIAN PENAL CODE, 1860	KISAN KUMAR ALIAS KISAN RAM vs THE STATE OF JHARKHAND	SANTOSH KUMAR	SHAILESH KR SINHA
39	A.B.A./4917/2023 DOWRY PROHIBITION ACT, 1961	MD MAJID ALAM ALIAS MD MAZID ALAM vs THE STATE OF JHARKHAND	OM PRAKASH PRASAD SUNITA KUMARI	SHWETA SINGH

VACATION BENCH CAUSELIST For Tuesday The 6th June 2023
COURT NO. 17
SINGLE BENCH (BENCH ID-24901)
AFTER THE DIVISION BENCH
HON'BLE MR. JUSTICE PRADEEP KUMAR SRIVASTAVA

Orders(with defect)

1	C.M.P./656/2023	UTPAL BHATTACHARYA VS S K UNIVERSITY THROUGH ITS REGISTRAR	ANKIT KUMAR	SHUBHASHIS RASIK SOREN
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IA NO, 4963/2023 (For STAY OF PROCEEDINGS)
ARTICLE-227

Orders

2	C.M.P./1032/2022 Fixed vide Bench Slip	LALLU KHAN VS SAVITRI DEVI	AJIT KUMAR ASHWINI KUMAR SHRESTHA PRIYA JHA	
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IA NO, 5061/2023 (For STAY OF PROCEEDINGS)
ARTICLE-227

